

unutilised is infact earmarked for future utilisation for various purposes such as expansion and meeting the green belt stipulation laid down.

Based on the request of Govt. of Andhra Pradesh and after consultations with the State Govt. of Andhra Pradesh and Rashtriya Ispat Nigam Ltd. (Visakhapatnam Steel Plant), a decision has been taken to transfer 1100 acres of land for the purpose of development of a minor port at Gangavaram. This is subject to certain conditions including inter-alia making available alternate land to RINL on 'land to land' basis.

Fulfilment of Export Commitments made by Companies

*20. SHRI PRAFULL GORADIA: Will the Minister of COMMERCE be pleased to state:

(a) the procedure followed by Government to ensure that export do take place as per the commitments made by the companies while applying for foreign collaboration;

(b) the details of the companies which failed in their export commitment during the last five years, year-wise; and

(c) the action taken by Government in this regard?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) The procedure prescribed for this purpose, requires the exporters to file Legal Undertakings binding themselves to fulfil the prescribed export commitments.

(b) The companies are required to fulfil export commitments undertaken by them at the time of seeking Foreign Collaboration over a period of time. The companies which do not fulfil these commitments are considered as defaulters. So far, 41 companies as per the enclosed list in the statement have been declared as defaulters. (See below)

(c) All these cases are under adjudication for imposition of appropriate penalties.

Statement

List of Cases of Non-fulfilment of EO by firms who had been given foreign collaboration approvals.

1. 3/15/83/EOC-I M/s. Food Speciofotice Ltd.
2. 3/4/80/EOC-I M/s. Sumae Engg.,
3. 3/7/80/EOC-I M/s. Marshall Sons & Co. Ltd.
4. 3/19/79/EOC-I M/s. Indo-Foreign Chemicals.
5. 3/21/79/EOC-I M/s. Bharat Linders (P) Ltd.
6. 3/20/76/EOC-I M/s. Arnld-Hineman.
7. 3/4/78/EOC-I M/s. New Standard Engg. Co.
8. 3/10/78/EOC-I M/s. Associated Cement Ltd.
9. 3/19/76/EOC-I M/s. Perfext Fatenora (P) Ltd.
10. 3/5/79/EOC-I M/s. Biocon India Ltd.
11. 3/10/82/EOC-I M/s. Microwave Products (I) Ltd.
12. 3/24/79/EOC-I M/s. Leathar Craft (I) Ltd.
13. 3/40/76/EOC-I M/s. Reaves Ditton Ltd.
14. 3/11/77/EOC-I M/s. Indian Splxing Meok Accessories Ltd.
15. 3/8/89/EOC-I M/s. Easton Chemofart Ltd.
16. 3/13/78/EOC-I M/s. Kirloskar Pneumafior Co. Ltd.
17. 3/31/78/EOC-I M/s. Bayrion Shoes Ltd.
18. 3/4/79/EOC-I M/s. Sreenivas Engg. Co.
19. 3/6/73/EOC-I M/s. Zenith Steel Paper & India. Ltd.
20. 3/23/76/EOC-I M/s. Concast India (P) Ltd.
21. 3/44/71/EOC-I M/s. Nucon Industries (P) Ltd.
22. 3/21/78/EOC-I M/s. Indo-Nippon Foods (P) Ltd.
23. 3/13/82/EOC-I M/s. Hindustan Portliver Ltd.
24. 3/18/77/EOC-I M/s. Surinal Regn. Guba.
25. 3/34/77/EOC-I M/s. Exports India Ltd.
26. 3/9/84/EOC-I M/s. I.A.E.C. Bombay Ltd.

27. 3/13/83/EOC-I M/s. East Coast Pesticides.
28. 3/37/77/EOC-I M/s. Indian Formance Co. Ltd.
29. 3/1/84/EOC-I M/s. Leisure Lend (P) Ltd.
30. 3/11/71/EOC-I M/s. New Standard Engg. Co. Ltd.
31. 3/19/72/EOC-I M/s. Somexflex Abrossives (P) Ltd.
32. 3/11/73/EOC-I M/s. Chendon Engg. Inds. (P) Ltd.
33. 3/39/74/EOC-I M/s. Harish Chondor-Jain
34. 3/3/70/EOC-I M/s. Vijay Industries.
35. 3/25/77/EOC-I M/s. Western Mech. Inds. (P) Ltd.
36. 3/9/79/EOC-I M/s. Condon Star Diamond Co. Ltd.
37. 3/8/89/EOC-I M/s. Biox Peakinging Ltd.
38. 3/5/87/EOC-I M/s. T.V.S. Electronics Pvt. Ltd.
39. 3/6/84/EOC-I M/s. National Peroxide Ltd.
40. 3/18/76/EOC-I M/s. Wadco R.G.S. Electro Products Pvt. Ltd.
41. 29/4/89/EOC-I M/s. Pepsi Food Ltd.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Trade through Moreh and Dawki

1. SHRI DRUPAD BORGOHAIN: Will the Minister of COMMERCE be pleased to state:

(a) what is the volume of trade transacted through Moreh in Manipur and Dawki in Meghalaya during the last three years;

(b) whether it is a fact that the volume of trade declined in the first half of the current year;

(c) if so, to what extent alongwith the causes and action being taken by the Ministry to eradicate the causes; and

(d) what difficulty are being faced by the coal exporters to Bangladesh through Dawki Post and what steps the Ministry have taken to remove the difficulties?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) The volume of trade transacted with Myanmar through Moreh in Manipur and Tamu in Myanmar and with Bangladesh through Dawki in Meghalaya during the last three years is as indicated below:-

(Rs. in lakhs)

Moreh/Tamu Border Point

	Exports	Imports
1995-96	1043.98	489.77
1996-97	2969.12	1605.29
1997-98	2531.25	3535.34
Dawki Land Customs Station		
1995-96	5397.02	Nil
1996-97	Not available	Nil
1997-98	1992.48	Nil

(The figures are as given by Directorate General of Commercial Intelligence and Statistics).

(b) As per the report received from Custom Authorities, the volume of trade transacted through Moreh in Manipur and Tamu in Myanmar has declined during the period April-Sept. '98 whereas there has been an increase in volume of trade with Bangladesh through Dawki in Meghalaya in the current year.

(c) The volume of trade via Moreh-Tamu sector during the period April-September 1998 as per the details given by the Custom Authorities is as under:-

(Rs. in lakhs)

	Exports	Imports
April-Sept '98	172.97	197.44

The decline in volume of trade is due to Myanmar Government deciding that all border trade should be transacted in US Dollar with their exports preceding any imports from India. Myanmar Government had also put some restrictions on commodities as could be traded